

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.201  
**C.P. (IB)/126(AHM)2024**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Profectus Capital Private Limited  
V/s  
M K Fashion Hub Private Limited

.....Applicant

.....Respondent

**Order delivered on: 29/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Hem Buch, Adv.  
For the Respondent :

**ORDER**

None present for respondent.

List for further consideration on 19.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**